

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-204-2020**

Nalini Naik ... Petitioner

Vs

The Director,
Directorate of Education & Anr. ... Respondents

Shri C. Padgaonkar, Advocate for the Petitioner.

Ms. Sulekha Kamat, Additional Government Advocate for the Respondent
No.1.

Shri B. Fatarpekar, Advocate for the Respondent No.2.

Coram :- DAMA SESHADRI NAIDU, J.**Date :- 6th OCTOBER 2020****P.C. :**

The respondents' counsel seek time.

2. Post the matter on 21.10.2020.

DAMA SESHADRI NAIDU, J.

NH